

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 135 of 2014

Dated : 17th October, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Kerala State Electricity Board Appellant(s)

Versus

**Kerala State Electricity Regulatory
Commission Respondent (s)**

Counsel for the Appellant (s) : Mr. M.T. George

Counsel for the Respondent(s) : Mr. Ramesh Babu M.R. for R-1

ORDER

Learned counsel for the State Commission seeks some more time to file reply. Reply be filed by the State Commission by 30th October, 2014 after serving copy thereof on the other side.

Post the matter for hearing on **13th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt